

(b) No, Sir. However, the Architect Act, 1972 is in place under which the profession of architect is regulated by a statutory body, namely, Council of Architects.

(c) Does not arise.

(d) Regulatory system is already in place as mentioned in reply to (b) above. Regarding engineers, CPWD is following systems and procedures as given below to ensure quality and standards in public buildings:

- (i) CPWD Manual
- (ii) CPWD Departmental Code
- (iii) CPWD Accounts Code
- (iv) Guidelines on Repairs and Rehabilitation of structures.
- (v) Handbook SEISMIC Retrofit of buildings
- (vi) National Building Code.

Allocation for JNNURM, 2009-10

867. SHRI T.K. RANGARAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the Plan allocation for 2009-10 towards implementation of Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) whether the programme has achieved its target in the specified period; and
- (c) if so, the details along with the funds so far spent for the programme in the 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) An amount of Rs.5960.13 crore as budget estimate (BE) has been provided for Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the year 2009-10.

(b) and (c) City Development Plans (CDPs) of all the 65 Mission Cities are now approved of which Porbandar has been approved during 2009-10. Memorandum of Agreement (MoA) with all the Mission cities (except Porbandar) have been signed of which MoA with Tirupati and Jamshedpur have been signed in 2009-10. 64 Projects have been approved during the year 2009-10 with an approved cost of Rs. 9504.82 crore with Additional Central Assistance (ACA) commitment of Rs.4014.73 crore. Rs.2982.80 crore has been released as ACA during the period.

Housing scheme under DDA

868. SHRI AMIR ALAM KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state: